33 Written Answers

(d) the steps Government propose to take to save these industries?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) Yes, Sir.

(b) and (c) The High Court of Gujarat has directed that the audit inspection of these industries be carried out by National Environmental Engineering Research Institute (NEERI) on payment of Rs. one lakh per unit.

(d) The steps taken by the Government include the following:

- (i) The provision of financial incentives for installation of poullution control devices in individual units and for Common Effluent Treatment Plants.
- (ii) The State Government of Gujarat has taken steps to persuade the industries to attain the prescribed standards of effluent discharge and also to undertake common effluent treatment projects.

Admission in Kendriya Vidyalayas

*10. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to reply to Unstarred Question 2253 given in the Rajya Sabha on 13.12.96 and state:

(a) the details of availability of Kendriya Vidyalaya-wise Vacancies in different classes of lower priority categories' children, admitted to S Kendriya Vidyalayas of Delhi region and 28 Kendriya Vidyalayas of Jaipur region, during the current session at the time of admissions; and

(b) the details of first and second category children, class-wise, in the above Kendriya Vidyalayas who had been registered and interviewed therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) and (b) The required details are laid down in the table of the Sabha in the annexure. *[See Appendix 180, annexure No. 1]*

Abolition of Railways. Receipt System

*11 SHRI SATISH AGARWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are proposing to abolish the Railway receipt system to curtail extra labour and expenses; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) Does not arise.

Magnitude of Pollution in Delhi

*12. DR. B.B. DUTTA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Delhi has got dubious distinction of being the fourth most polluted city in the world;

(b) if so, the magnitude of pollution in Delhi at present, separately for air, water and noise;

(c) the scenario by the end of the present century;

(d) whether Government have drawn-up any time-bound concrete programme to fight this menace; and

(e) if so, the details thereof, if not the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) According to a United Nations Environment Programme (UNEP) and World Health Organisation (WHO) report on "Global Pollution and Health", 1988, Delhi has been ranked as the fourth most polluted city in the world in terms of suspended particulate matter (SPM).

(b) Major sources of air pollution in Delhi are vehicles, thermal power plants, industries and domestic coal burnings. It is estimated that 2000 metric tonnes of pollutants are emitted into the atmosphere every day. Of these pollutants Carbon monoxide, oxides of Nitrogen, Hydrocarbons and Sulphur dioxide contribute to 1063, 323, 320 and 179 tonnes per day respectively. Of the total pollution load, vehicular sources contribute 64%, thermal power plants 16%, industries 12% and' domestic sectors 7%.

Water pollution in Delhi is due to disposal of domestic and industrial waste water into